

- (ii) **Cutting and Tailoring:** 50 women were enrolled in this course in October 2015 and all of them have passed this course in March 2016. 56 women have been enrolled in this course in April, 2016.

Implementation of land reforms in States

453. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has examined the land reforms of different States;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has given any directions to implement the land reforms expeditiously; and
- (d) if so, the details of guidelines, if any, issued in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) The subject of 'Land' and its management falls in the jurisdiction of States. Power to enact laws relating to 'Land' vests in the Legislatures of States. Each State has its own State-specific Revenue Laws to deal with 'Land' and matters related thereto.

A Task Force on Land Reforms was constituted on 22.10.2012 under the Chairmanship of Minister of Rural Development to *inter alia* prepare a draft National Land Reforms Policy and suggest and recommend appropriate dialogue process with and appropriate advisory to States on matters relating to land reforms. The Task Force recommended a draft National Land Reforms Policy. Further action as appropriate is in process.

Green highways

†454. MAHANT SHAMBHUPRASADJI TUNDIYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government as well as the National Highways Authority of India (NHAI) have introduced the Green Highways scheme in the country;
- (b) the details of plantation done thereunder during 2016, State-wise; and
- (c) the details of highways in Gujarat without service roads?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Ministry of Road Transport and Highways has launched the Green Highways (Plantation,

† Original notice of the question was received in Hindi.

Transplantation, Beautification and Maintenance) Policy, 2015 to promote greening of Highway corridors with participation of the community, farmers, private sector, NGOs and Government institutions.

(c) All National Highways built by Ministry and its implementing agencies in the country including Gujarat have well laid out provisions for construction of Service roads as per Schedule B of the contract/concession document. These service roads are provided and constructed as per the 'Manual of Specifications and Standards for National Highways' *i.e.* IRC SP 87-2013 (6 laning projects), IRC SP 84-2014 (4 laning projects), IRC SP 73-2015 (2 laning projects).

**Proposal for development of seaport at Tadadi (Karnataka)
on PPP mode**

455. SHRI K.C. RAMAMURTHY: Will the Minister of SHIPPING be pleased to state:

(a) when was the first proposal mooted to develop seaport at Tadadi on Public Private Partnership (PPP) mode;

(b) since how long the proposal is pending with the Environment, Forest, and Climate Change Ministry; and

(c) what efforts have been made by the Ministry to clear the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MANSUKH L. MANDAVIYA): (a) A proposal to develop seaport at Tadadi on Public Private Partnership mode was mooted by the State Government of Karnataka in September, 2011.

(b) Ministry of Environment, Forest and Climate Change has informed that the Tadadi seaport proposal has been considered by the Expert Appraisal Committee on 26-28 December, 2016 and recommended EC and CRZ clearance subject to certain conditions.

(c) A matter relating to development of Tadadi port Project was considered by Government of India while drawing up the National Perspective Plan under the Sagarmala Program and was not recommended to be taken up as a Major Port. State Government can consider to develop Tadadi port as a Non-Major Port after obtaining due clearances.

Revenue loss to cargo companies due to demonetization

456. SHRI KAPIL SIBAL: Will the Minister of SHIPPING be pleased to state:

(a) the details of the cargo booked by Indian cargo movers since 2014, till date;